

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 685 of 2003

Jabalpur, this the 9th day of January, 2004

Hon'ble Shri G. Shanthappa, Judicial Member

C.S. Tiwari, S/o. Late Shri
G.P. Tiwari, Superintendent,
Central Excise, Sihora.

... Applicant

(By Advocate - Shri P.K. Tiwari)

V e r s u s

1. Union of India,
Through Secretary Revenue,
North Block, New Delhi.
2. Commissioner of Customs &
Central Excise, Central Revenue
Building, Hoshangabad Road,
Bhopal (MP).
3. A.K. Shrivastav, Supdt. Audit,
Hqrs. O/o Commr. Customs & C. Ex.
Hoshangabad Road, Bhopal (MP). ... Respondents

(By Advocate - Shri Sajid Akthar on behalf of Shri B.da.Silva
for official respondents)

O R D E R (Oral)

The learned counsel for the applicant seeks permission
to withdraw the Original Application. Permission is granted.
Accordingly, the Original Application is dismissed as
withdrawn.


(G. Shanthappa)

Judicial Member

"SA"

15/1/04
X/3/2004
3/2/04

PK Tiwari, Adm.
Om Mandre, Adm.

2/2/2004